

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 21st Day Of February 2025
(AFTER COMPLETION OF DIVISION BENCH MATTERS) COURT HALL NO.10 SITTING AT
DHARWAD BENCH
at 02:30PM
BEFORE
THE HON'BLE JUSTICE UMESH M ADIGA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/Appl/Comp & Adv Resp & Adv

MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU

HEARING - INTERLOCUTORY APPLN

1	RFA 1400/2019 (MON,) REG: IA 1/25 FOR RETURN OF ORIGINAL FIXED DEPOSIT RECEIPT DTD 18/10/2022 (NOTES+AG+DRAFT DECREE+FC+PB ARE K/B)	PET: MR FELIX MORAS AMRUTHESH C M N UMESH	RES: MR CLARENCE PAIS AND OTHERS VIVEK HOLLA FOR M/S HOLLA & HOLLA FOR R1 & R2
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